

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 30<sup>th</sup> August, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 1299/2018 &amp; M.A. No. 1300/2018 IN</b> Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant in M.As.
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 266/2017	Kudrat Sandhu Vs. State of Himachal Pradesh & Ors.	Mr. Arun Monga & Ms. Divya Sharma, Advs. for Applicant  Mr. Sarthak Ghnkrokte, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Shrivastav, Adv. for MPPCB Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Kapil Dua, Adv. for R-7, 10, 13, 15, 16, 17 & 19 Mr. Adarsh Kumar Vashist, Adv. for R-8, 11, 18 & 20 Mr. Aditya Dhawan, Adv. for R-9 Mr. Om Prakash, Adv. for Ministry of Railways Ms. Radhika Gautam, Adv. for R-12 & 14
3.	Appeal No. 30/2018 (M.A. No. 305/2018 & M.A. No. 306/2018)	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Kumar Abhishek, Adv. for R-1 Mr. Raj Kumar Mehta, AOR & Ms. Himanshi Andley, Adv. for R-2 & 3 Mr. M. Paikaray, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Milind Kumar, Adv. for R-5
4.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TNPCB Ms. Sakshi Popli, Adv. for SEIAA Mr. R. B. Mahabal, Adv. for R-5
5.	Original Application No. 64/2018 (M.A. No. 183/2018, M.A. No. 1061/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Priyanka Swami, Adv. for State of U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Gaurav Kumar Bansal, Adv. for R-5

6.	Original Application No. 122/2018 (M.A. No. 849/2018)	M/s International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB
7.	Original Application No. 221/2018 (M.A. No. 646/2018)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Ms. Madhumita Singh, Adv. for Applicant  Mr. Keshav Mohan, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 & 5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. A. K. Prasad, Adv. for CPWD
8.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant  Mr. Manish Kumar, Adv. for R-1 to 4, 10&11 Mr. Sunil K. Tripathi, Adv. for R-5 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
9.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Pradeep Mishra, Adv. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 449/2018	Jan Andolan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Ravinder Kr. Gupta, Adv. for R-1 Mr. Amit Tiwari & Dr. Sandeep Singh, Adv. for R-2, 3 & 7 Mr. Ravindra Kumar, Adv. for NOIDA Mr. Balendu Shekhar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB

**FOR HEARING**

11.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017, M.A. No. 586/2018 & <b>M.A. No. 1297/2018)</b>	Umashankar Patwa & Anr.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. PSP Legal Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv. for Applicant in M.A. No. 1297/2018
-----	--	--	---

12.	Original Application No. 329/2015 (M.A. No. 283/2018, M.A. No. 1276/2018, M.A. No. 1277/2018, M.A. No. 1278/2018, M.A. No. 1279/2018, <b>M.A. No. 1292/2018,</b> <b>M.A. No. 1293/2018 &amp;</b> <b>M.A. No. 1294/2018)</b>	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv.
13.	Original Application No. 521/2015 <b>(M.A. No. 1295/2018 &amp;</b> <b>M.A. No. 1296/2018)</b>	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv. for Applicant in M.A. No. 1295/2018 & 1296/2018
14.	Original Application No. 448 (T <sub>HC</sub> )/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
15.	<b>M.A No. 832/2014 IN</b> Original Application No. 358(T <sub>HC</sub> )/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
16.	Original Application No. 20(T <sub>HC</sub> )/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
17.	Original Application No. 446 (T <sub>HC</sub> )/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.

18.	Original Application No. 418/2015 (M.A. No. 968/2015 & M.A. No. 1224/2015)	Ferozpur Welfare Society (Regd.)  Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for R-2 Mr. Shivesh P. Singh, Adv. for R-11, 14, 21 & 23 Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Kr. Talesara, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC)
19.	Original Application No. 54/2016	Suryajyoti Singh Paul  Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Advs. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv. Mr. Sanjay Upadhyay, Adv.
20.	Original Application No. 147/2016	Aditya N. Prasad & Ors.  Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Adv. in person  Mr. Divya Prakash Pande, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Pradyuman Dubey, Adv. for R-5, 6 & 7 Mr. Anchit Sharma, Adv. for DCB Mr. Ashish Rana, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Pradeep Misra, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Ranjana Roy Gawai, Adv. Mr. Balendu Shekhar, Adv. for EDMC
21.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh  Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant  Mr. Rahul Verma, AAG for R-1 & 2 Mr. Vivek Singh, Adv. for State of UK Mr. Mukesh Verma, Adv. for UEPPCB Mr. Satish Kumar, Adv. for CPCB Dr. Upendra Dutt Sharma, Adv. for r-3 Mr. Pradeep Misra, Adv.
<b>CASES AT SR. NO. 22 to 27 WILL BE TAKEN-UP ON 27.09.2018 FOR HEARING</b>			
22.	Original Application No. 286/2016	Devji Patel  Vs. State of Rajasthan	Ms. Meera Gopal, Adv. (AC)  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivek Kumar Tandon, Adv. Mr. Raghvendra Singh Parihar, Adv. Mr. Shaitan Bhesu Ram, Adv.
23.	Original Application No. 154/2017	Devji Patel  Vs. State of Rajasthan	Mr. V. K. Tandon, Adv. (AC)  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 & 2 Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivekananda, Adv. Mr. Gaurav Baisla, Adv. Mr. Rajan Kumar Chourasia, Adv.

24.	Original Application No. 309/2016	Indian Council for Enviro-Legal Action (ICELA) Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for Legal Aid Committee Mr. Varun Thakur, Adv. for NMCG
25.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Vikas Malhotra, Adv. Mr. Manish Kumar, Adv. for State of HP Mr. Nikhil Nayyar, Adv. for APPCB & TSPCB
26.	Original Application No. 108/2017 (M.A. No. 604/2017)	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant  Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for R-2 to 5 Mr. Mutub Rehman, Adv. Mr. Dinesh Jindal, LO for DPCC
27.	Original Application No. 36/2018 (M.A. No. 154/2018, M.A. No. 211/2018 & M.A. No. 212/2018)	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Vikram Jit Saini, Adv. Mr. Amit Sibal, Sr. Adv. with Ms. Sujatha Balachander, Adv. for R-3

**Date : 30<sup>th</sup> August, 2018**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
28.	Original Application No. 805/2017 (M.A. No. 65/2018 & M.A. No. 229/2018)	Kshitij Agnihotri Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Arvind Kumar Shukla & Mr. Nihal Ahmad, Adv. for Applicant  Mr. Kumar Abhishek, Adv. for MoEF Mr. Amit Kumar, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Vivek Gupta, Adv. for R-5 & 6 Mr. Sanjay Upadhyay, Adv. Mr. Pradeep Misra, Adv.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)